

H

C.A.No. 3902 OF 1999

ITEM No.101 (P.H.)

Court No. 6

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3902 OF 1999

MANGAL PRASAD TANOLI (DEAD) BY LRS.

Appellant (s)

VERSUS

NARVEDSHWAR MISHRA (DEAD) BY LRS. & ORS.

Respondent (s)

[With Appln(s). for permission to place addl. documents on record
and exemption from filing O.T.]

Date : 19/01/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s)Mr. R.B. Mehrotra, Sr. Adv.
Dr. I.B. Gaur, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Learned senior counsel Mr. R.B. Mehrotra resumed his arguments at 10.35 a.m. and concluded at 10.45 a.m.

Hearing concluded.

Judgment reserved.

(Subhash Chander) (Veera Verma)

Court Master Court Master